

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1756**  
**FOR ANSWER ON 18/12/2023**

**STEEL SCRAP PROCESSING CENTRES**

1756. SHRI DHIRAJ PRASAD SAHU:  
SMT. RAJANI ASHOKRAO PATIL:  
DR. AMEE YAJNIK:  
SMT. RANJEET RANJAN:

Will the Minister of Steel be pleased to state:

- (a) the State-wise number of steel scrap processing centres in the country;
- (b) whether the scrap processing centres in the country are equipped with radioactive detection equipment;
- (c) if so, State-wise details thereof and if not, reasons therefor; and
- (d) whether Government has any plan to aid struggling industries amid limited steel demand and uncertainties, particularly addressing challenges in the domestic scrap market?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF STEEL

(SHRI FAGGAN SINGH KULASTE)

(a)to(c): The Steel Scrap Recycling Policy has been notified in the Gazette of India vide Notification No. 354 dated 7<sup>th</sup> November, 2019. The policy provides a framework to facilitate and promote establishment of metal scrapping centers in India for scientific processing and recycling of ferrous scrap generated from various sources and a variety of products. The Policy provides standard guidelines for setting up dismantling centre and scrap processing centre, roles of aggregators and responsibilities of the manufacturer and owner.

The scrap centers are approved by authorized agencies of the State Governments/Union Territories.

As per the Steel Scrap Recycling Policy, the scrap centers shall necessarily adhere to Atomic Energy (Radioactive Protection) Rules, 2004.

(d) No such proposal is under consideration of the Government.

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